

- (iii) Ninth Report on Action Taken on Fourth Report (11 LS) on Union Government Appropriation Accounts (1994-95) - Telecommunication Services.
- (iv) Tenth Report on Action Taken on Second Report (12^m LS) on Union Government Appropriation Accounts - Telecommunication Services (1996-97)

**REPORT OF THE JOINT COMMITTEE ON THE PROTECTION OF PLANT
VARIETIES AND FARMERS' RIGHTS BILL, 1999**

DR. A.R. KIDWAI (Delhi): Sir, I lay on the Table a copy (in English and Hindi) of the Report of the Joint Committee on the Protection of Plant Varieties and Farmers' Rights Bill, 1999.

**EVIDENCE TENDERED BEFORE THE JOINT COMMITTEE
ON THE PROTECTION OF PLANT VARIETIES
AND FARMERS' RIGHTS BILL, 1999**

DR. A.R. KIDWAI (Delhi) : Sir, I lay on the Table a copy (in English and Hindi) of the evidence tendered before the Joint Committee on the Protection of Plant Varieties and Farmers' Rights Bill, 1999.

**RULING BY CHAIRMAN
On Matter of Privilege involving issues related to
National Telecom Policy, 1999**

MR. CHAIRMAN: Hon'ble Members may recall that on 18.8.2000, a matter of Privilege involving issues related to the National Telecom Policy, 1999, was raised by Shri Nilotpal Basu. Shri Basu, quoting a news report, stated that the Government had announced the guidelines for National Long Distance Service outside the House, when it was in session and that, in these guidelines, the Government had departed from the approved National Telecom Policy, 1999, in particular, in para 3.5. Shri Suresh Pachouri also